National Company Law Tribunal Allahabad Bench

CPNO. 107 ND 2013

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE COMPANY: Satori Global L+d

SECTION OF THE COMPANIES ACT/1& B CODE: 397/398 of Companies Act of 1956

SI. NO. Name Designation Representation Signature

1. VIKRAM D. CHAUHAN ADVOCATE CONNECT IN PETITIONER V. D. CLICALE

2. ADGRY TAKEDOW PCS. PRESENTATION OF CONNECT IN PROPERTY OF CONN

CP No.107/ND/2013

Parties are represented by their respective counsels. It is informed that the counsel for the Respondent no.2 is not available today, as he is expected to come from Mumbai.

In view of this, the case is adjourned for hearing on main petition alongwith the question of its maintainability on 18th January, 2018.

Dated:11.12.2017

H.P. Chaturvedi, Member (Junician)

Typed by: Md. Zaid (Stenographer)